

G.P. Fund gratuity and pensions which have not been finalised upto 30th April, 1962, State-wise;

(b) for how many years they have been pending;

(c) whether it is a fact that the personnel concerned were released three to four or two to three years back;

(d) the causes of delay for the finalisation of their cases; and

(e) the steps Government propose to take to remove them and the time by which they will be finalised?

**The Minister of Defence (Shri Krishna Menon):** (a) to (c). The requisite information is being collected from the Lower Formations and will be placed on the Table of the House.

#### Import of Re-rolling Machinery

**3117. Shri Prakash Vir Shastri:** Will the Minister of **Steel and Heavy Industries** be pleased to lay on the Table a statement showing:

(i) the value of import licences issued to various re-rollers during the last 10 years, stating the name of each re-roller (ii) the value of import licences granted to them for import of re-rolling mill equipment or machinery?

**The Minister of Steel and Heavy Industry (Shri C. Subramaniam):** The information is being collected and will be laid on the Table of the House.

#### Allotment of Billets

**3118. Shri Prakash Vir Shastri:** Will the Minister of **Steel and Heavy Industries** be pleased to lay on the Table a statement showing:

(a) the allotment of billets or scrap to re-rollers from 1952 to 1961, giving the name of each re-roller, tonnage allotted every year during 1952 to 1961; and

(b) in the case of each-roller, the capacity that was recognised by the Government for allotment of billets or scrap until the end of 1959 and the capacity that has been recognised by the Government for allotment of scrap and billets for the year 1961?

**The Minister for Steel and Heavy Industries (Shri C. Subramaniam):**

(a) and (b). The following statements are laid on the Table of the House:

**STATEMENT 'A'**—regarding re-rollers working on billets showing individual capacity in 1946, the entitlement of billets based on their performance during 1960-61 as also the billets allotted to them during the years 1957 to 1961. Figures for billet allotments during the earlier years are not readily available.

**STATEMENT 'B'**—total scrap made available for distribution to scrap re-rollers during the years 1952 to April, 1962. Figures regarding allotment of scrap to individual re-rollers are not readily available.

**STATEMENT 'C'**—List of scrap re-rollers showing their capacity assessed in 1946. This has not undergone any change so far.

[Statements 'A' to 'C' placed in Library Sec. No. LT-194/62].

#### Excavations in Kashmir

**3119.** { **Shri P. K. Deo:**  
**Shri Kohor:**  
**Shrimati Shashank Manjari:**

Will the Minister of **Scientific Research and Cultural Affairs** be pleased to state:

(a) whether pre-historic Megaliths were found in a recent excavation in Kashmir;

(b) if so, details thereof; and

(c) where these excavations were conducted?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) to (c). The Archaeological Survey of India has undertaken excavations at the wellknown megalithic site of Burzahom, and a report has been published in Indian Archaeology—A Review: 1960-61. It is reported that the State Department of Archaeology has found megaliths at Khurhom in Kashmir valley.

#### Royalty for Mining Leases

**3120. Shrimati Sarojini Mahishi:** Will the Minister of Mines and Fuel be pleased to state:

(a) what is the rate of royalty given to mining leases;

(b) the rate of royalty for the use of foreign patents in India;

(c) the total revenue by way of royalty charges during 1961-62; and

(d) the basis on which royalty rates have been fixed?

**The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajar-navis):** (a) and (d). The rates of royalty on various minerals are prescribed in Schedule II to the Mines & Minerals (Regulation and Development) Act, 1957, (67 of 1957). These rates are uniformly applicable to all leases.

(b) This does not relate to mining leases. The information will be collected and will be placed on the Table of the House.

(c) Information is being collected from the State Governments and will be placed on the Table of the House.

**हिन्दी में काम करने वाले सरकारी कर्मचारियों के वेतन-क्रम**

**३१२१. स्वामी रामेश्वरानन्द सरस्वती:** क्या गृह-कार्य मंत्री यह बताने का कृपा करेंगे कि :

(क) भारत सरकार के अन्तर्गत विभिन्न मंत्रालयों में हिन्दी में काम करने वाले कर्मचारियों के लिये पृथक्-पृथक् मंत्रालयों में किन्तु प्रकार के पद हैं ;

(ख) इन विभिन्न पदों के मंत्रालय-वार वेतन-मान क्या हैं ;

(ग) क्या यह भी सच है कि विभिन्न मंत्रालयों में एक ही पद के वेतन-मान एक समान नहीं हैं ;

(घ) यदि हाँ, तो किस-किस वेतन मान में असमानता है और इस के क्या कारण हैं ; और

(ङ) इस असमानता को दूर करने के लिये सरकार क्या कार्यवाही कर रही है और कब तक इस पर अंतिम निर्णय हो जायेगा ?

**गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बातार) :** (क) से (ङ) तक सूचना इकट्ठी की जा रही है और यथासमय सभापटल पर रख दी जायेगी ।

**हिन्दी में काम करने वाले कर्मचारियों का वेतन-क्रम**

**३१२२. स्वामी रामेश्वरानन्द सरस्वती:** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार के केन्द्रीय सचिवालय सेवा योजना तथा अन्य सरकारी स्वायत्तशासी निकायों के अन्तर्गत कार्य करने वाले हिन्दी अनुवादकों, अनुसंधान सहायकों, सहायक सम्पादकों, उप सम्पादकों, सम्पादकों आदि के वेतन-मानों में कुछ असमानता है ;

(ख) यदि हाँ, तो इस के क्या कारण हैं ;